NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER :TCP/57/2016 : T.O. Abraham NAME OF THE PETITIONER(S) :Cavunal Rubber Estates (P) Limited and 5 others NAME OF THE RESPONDENT(S) : 111, 397/398, 402, 403, 406 and Schedule XI **UNDER SECTION** Signature S.No. Name (in Capital) Represented by J. 29. 5060 J. JEYA SABARE R3

ORDER

ESWARAN

Matter is called. No representation on behalf of the Applicant. Counsel for R3 present and prayed for adjournment. At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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